PATNA HIGH COURT

NOTICE

Pursuant to the Order dated 11.03.2026 passed by the Hon'ble Supreme Court in Civil Appeal No. 3947 of 2020 (Rejanish K.V. versus K. Deepa & Ors.) and other connected cases, the Court have been pleased to reinstate Sri Santosh Kumar who is presently working as District & Additional Sessions Judge, Saharsa, to the post of District & Additional Sessions Judge under the District Judge (Entry Level), Direct from Bar Exam-2016.

Court's earlier notice dated 12.01.2021 so far as it relates to him stands modified to the above extent.

By order of the Court

Patna High Court, Patna
Date: 02.09.2026

Registrar General